

ures for Promoting and Strengthening Small, Tiny and Village Enterprises laid in the Parliament on 6.8.91, the Government have envisaged to introduce a suitable legislation to ensure prompt payment of Small Industries Bills. The salient features of the legislation are under finalisation in consultation with the Ministry of Law. Government proposes to bring forward the Bill as soon as possible.

(c) Information is not centrally maintained.

#### **Welfare Funds for Coal Miners**

4576. SHRI PARASRAM BHARDWAJ:  
SHRI BAPU HARI CHAURE:

Will the Minister of COAL be pleased to state:

(a) whether the Welfare Fund for coal-miners is administered by the Coal India Ltd. and its subsidiary companies;

(b) if so, the amount spent in Madhya Pradesh and Maharashtra out of Welfare Fund during the last three years; and

(c) the amount collected from the workmen working in coal mines in the State during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIP. A. SANGMA): (a) to (c). The information is being collected and will be laid on the Table of the House.

#### **Sambhar Salts Ltd.**

4577. SHRI VJAY NAVAL PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether the Sambhar Salts Ltd. - a subsidiary of the Hindustan Salts is showing

decline in production and profitability during the last three years;

(b) if so, the reasons therefor;

(c) the remedial steps contemplated in this regard;

(d) whether the Government of Rajasthan have demanded the membership of the Sambhar Salts Ltd. and

(e) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) No, Sir.

(b) and (c). Do not arise.

(d) The State Govt. of Rajasthan has 40% equity shares in Sambhar Salts Ltd. and also as per Memorandum and Articles of Association of the Company the State Govt. has two nominee Directors on the Board of the Company.

(e) Does not arise.

#### **Technical Development Advisory Groups**

4578. SHRI BASU DEB ACHARIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to constitute Technical Development Advisory Groups through Directorate General of Technical Development (Management Support Section); and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b). Technology Develop-